

**GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO. 2205
TO BE ANSWERED ON 02.12.2019**

MIS-UTILISATION OF FUNDS ALLOCATED TO CULTURAL ORGANISATIONS

2205. SHRI UPENDRA SINGH RAWAT:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has received some complaints regarding misutilization of funds allocated to Cultural Organisations during the last three years;
- (b) if so, the details of thereof including the inquiry conducted; and
- (c) the steps taken by the Government in this regard?

ANSWER

**MINISTRY OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND TOURISM
(PRAHLAD SINGH PATEL)**

(a) to (c) : Yes, Sir. The details of complaints and action taken are at Annexure.

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (c) OF THE LOK
SABHA UNSTARRED QUESTION NO. 2205 FOR 02.12.2019**

Sl.No.	COMPLAINTS	ACTION TAKEN
1	Misappropriation of funds in Accounts of Centre for Cultural Resources and Training (CCRT), New Delhi	Crime Branch Delhi Police is investigating the case.
2	Misutilisation of funds in Eastern Zonal Cultural Centre, Kolkata, during the years 2014- 2017.	Internal Audit Wing has reported certain cases of misutilisation of funds. Further investigation is going in the matter.
3	Lapses in undertaking renovation work of Barata Kalakshetra Auditorium also called Koothambaam in the premises of Kalakshetra Foundation, Chennai	CVC carried out intensive examination, Subsequently the matter was referred to CBI, New Delhi.
4.	Complaint regarding misutilizaion of funds allocated to Sangeet Natak Akademi, New Delhi under the ICH Scheme	Ministry has constituted a Committee to look into the matter.
5	Alleged misappropriation of funds by Archaeological Survey of India officials.	A charge sheet has been filed by the Economic Offence Wing, Delhi Police in the designated Court against two official of Archaeological Survey of India for misappropriation of funds to the tune of Rs. 9.63 crores.